



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.09.2023

### NOTICE

Please take notice that the following matters adjourned on 04.08.2023, 18.09.2023 and 22.09.2023 in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 37 of 2021  (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	04.08.2023	29.09.2023
2.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & 2828, 2911 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	18.09.2023	12.10.2023
3.	Comp. App. (AT) (Ins) No. 467 of 2020  (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	18.09.2023	12.10.2023
4.	Comp. App. (AT) (Ins) No. 639 of 2020  (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With.</b>	18.09.2023	12.10.2023

<b>5.</b>	Comp. App. (AT) (Ins) No. 640 of 2020  <b>(PH)</b>	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	<b>18.09.2023</b>	<b>12.10.2023</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 702 of 2020  <b>(PH)</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	<b>22.09.2023</b>	<b>12.10.2023</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 572 of 2023 & I.A. No. 2284, 2718, 2947, 3714 of 2023  <b>(PH)</b>	Koinonia Coffee Pvt. Ltd. Vs. Vijay Kumar V Iyer RP of Future Retail Ltd.	<b>22.09.2023</b>	<b>12.10.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar